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**IN THE SUPREME COURT OF INDIA
CRIMINAL ORIGINAL JURISDICTION**

TRANSFER PETITION (CRL.) NO. 134 OF 2008

MAJOR S.K. HARI

.....

APPELLANT

VERSUS

RADHIKA NARAYANA

.....

RESPONDENT

O R D E R

Learned counsel for the petitioner prays that the transfer petition be dismissed as withdrawn.

Ordered, as prayed for.

.....J
[HARJIT SINGH BEDI]

JUDGMENT.....J
[CHANDRAMAULI KR. PRASAD]

**NEW DELHI
SEPTEMBER 10, 2010.**